

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 74 OF 2015
AND
APPEAL NO. 102 OF 2015

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Appeal No. 74 of 2015

Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Anand K.Ganesan
Mr. Sandeep Rajpurohit for R.2

Appeal No. 102 of 2015

Byrnihat Industries Association ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for Appellant(s) : Mr. Anand K.Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Sakie Jakharia for R.2

ORDER

We have heard learned counsel for the respondent No.1 for some time.

List these matters for further hearing on **08.05.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson